

Sixteenth Loksabha

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Title: Presentation of the Final Action Taken Statements on the 9th and 17th Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

DR. KIRIT P. SOLANKI : I beg to lay on the Table the followings statements (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-

Final Action Taken Statement of the Government on the recommendations contained in Chapter I of the Fourteenth Report (16th Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes regarding Action Taken by the Government on the Ninth Report (16th Lok Sabha) on 'Implementation of Reservation Policy and working of liaison Officers to safeguard the interest of scheduled castes and scheduled tribes employees in various attached/subordinate offices/organisations under the Ministry of Home Affairs'.

Final Action Taken Statement (Hindi and English versions) of the Government on the recommendations contained in Chapter I of the Seventeenth Report (16th Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes regarding Action Taken by the Government on the Thirty-fourth Report (15th Lok Sabha) on 'Reservation for and Employment of Scheduled Castes and Scheduled Tribes in United Bank of India and credit facilities provided by the bank to them' pertaining to the Ministry of Finance (Department of Financial Services).